



In The High Court of Manipur at Imphal

[CAUSELIST FOR MONDAY, THE 26TH MARCH, 2018]

COURT SITS FROM 10.30 A.M. TO 1.15 P.M. : : 2.00 P.M. TO 4.15 P.M.

1. All mention to be made at 10.30 a.m. positively for listing the cases on the next following day otherwise the cases will be listed on the succeeding day.

2. Memo for citation of cases to be relied upon by the parties as authority in their favour must be supplied to the Court Master of the respective courts well in advance.

[Publish Under the Authority of Honourable the Chief Justice.]

Web site:<http://clists.nic.in>

COURT NO - 1

BEFORE

**HON'BLE THE ACTING CHIEF JUSTICE
HON'BLE MR JUSTICE KH NOBIN SINGH**

DAILY

SI. No.	Case No	Party Detail	Petrn. Advocate	Respnt Advocate
<u>ADMISSION PIL</u>				
1)	PIL/2/2015	TH KUMARJIT SINGH Vs UNION OF INDIA AND ORS	MR. KHAIDEM MANI A ROMENKUMAR AMICUS CURIAE MR. L SEVANANDA SHARMA MS. L REBIKA MR. M RAKESH MS. TH PREMLATA	MR S SAMARJEET CGSC AG MR. P TAMPHAMANI MR S SURESH CGC MR. S RUPACHANDRA, ASG GA
2)	With MC(PIL)/22/2017	THE UNION OF INDIA Vs SHRI THOKCHOM KUMARJIT SINGH	MR S SAMARJEET CGC	Ms K NEERU DEVI MR. P TAMPHAMANI
3)	PIL/15/2017	MAKIUREIYANG GONMEI Vs FOOD CORPORATION OF INDIA	Mr D JULIUS RIAMEI	
4)	PIL/33/2017	MR. SERTO T KOM Vs UNION OF INDIA	SAINEM LEIVON MR. RS LIVINGSTONE PAMREISANG MR M.N HAOKIP MR PETER SERTO B.R SHARMA	MR. TAMPHAMANI AG MR S SAMARJEET CGC

5)	PIL/37/2017 WITH REPORT	IN RE IRREGULARITIES IN THE RIMS HOSPITAL Vs UNION OF INDIA	XXX	AG MR S SURESH SINGH MR. P TAMPHAMANI MR. M DEVANANDA XXX
<u>ADMISSION</u>				
6)	WA/59/2017	K. SANI MAO Vs STATE OF MANIPUR	PETER KAPAI Mr AARON KEISHING	GA
7)	WP(C)/904/2017	SHRI AJIT YUMNAM Vs STATE OF MANIPUR	HARICHHAYA MR. A ARUNKUMAR MR. S GUNABANTA MR. N BIPIN MR. HS PAONAM	MR. RS REISANG, SR.GA MR S SAMARJEET CGC MR. N SURENDRAJIT MR N ZEQUESON GA
8)	WP(C)/917/2017	SHAHID MOHAMMED SHAH Vs STATE OF MANIPUR	MR. A MANIGUN N SIDHARTHA SINGH MR S RUBIKAR MS H MEERA CHANU MS TH LUCY MR. M RARRY	DR RK DEEPAK MR MAHESH ANGOM MR. L RAJU MR. U AUGUSTA MR. Y NIRMOLCHAND MR DR RK DEEPAK GA
9)	With WP(C)/99/2018	ROHITA AH Vs STATE OF MANIPUR	Ms TH LUCY MR. M RARRY	Mr E PREMJEET SINGH MR. U AUGUSTA Mr DR RK DEEPAK Mr MAHESH ANGOM GA
10)	With WP(C)/119/2018	IROM ROYAL Vs STATE OF MANIPUR	MR. A MANIGUN Mr S RUBIKAR Ms TH LUCY Ms H MEERA CHANU MR. M RARRY	MR. RS REISANG, SR.GA Dr RK DEEPAK MR. A MAHESH MR. L RAJU GA
11)	CrI.A./1/2018 WITH CR 994/1996 (D/O) ,PAPER BOOK	KH BUNGBUNG Vs STATE OF MANIPUR	MR. KHAIDEM MANI	PP (HC)
12)	MC(WA)/6/2018	ROJENDRAKAR NONGTHOMBA Vs M CHANU LIKLAINU	TH REBATI MR. KH TARUNKUMAR	MR. BP SAHU
13)	With MC(WA)/4/2018	M CHANU LIKLAINU Vs STATE OF MANIPUR	Ms H KUNJESHORI	GA
14)	With MC(WA)/7/2018	K HEROJEET SINGH Vs M CHANU LIKLAINU	MR. KH SAMARJIT	MR. BP SAHU GA
15)	With WA/87/2016	M CHANU LIKLAINU AND 2 ORS Vs STATE OF MANIPUR AND 25 ORS	Ms AYANGLEIMA Mr IROM DENNING Mr PHUNGYO ZINGKHEI Ms S JOTIBALA Ms H KUNJESHORI Mr S YAINANDA Mr M TAPAN SHARMA MR. BP SAHU	MR. KH SAMARJIT MR. Y PAIKHOMBA GA

16)	WP(C)/31/2018	TUNTANBOU GUANGTA Vs STATE OF MANIPUR	MR. L ASHINIKUMAR MR. S DIJESHWOR MS. KSH HARICHHAYA MR. A ARUNKUMAR MR. N BIPIN MR. S GUNABANTA MR. HS PAONAM	MR. M HEMCHANDRA MR. TH ROSHAN GA
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ORDER

17)	MC(W.P.(CrI.))/1/2018 WITH WP(CRL) 54/2009 (D/O), LC RECORD	UNION OF INDIA Vs MRS. LEIVON ROSMI KOM	MR S SAMARJEET CGC	XXX
18)	MC(W.P.(CrI.))/3/2018 WITH ENQUIRY REPORT	THOKCHOM (O) MANITOMBI DEVI Vs UNION OF INDIA	MR. L SOMORENDRO ROY	GA
19)	With W.P.(CrI.)/115/2011 WITH ENQUIRY REPORT	TH MANITOMBI DEVI Vs UNION OF INDIA AND 7 ORS	MR. L SOMORENDRO ROY MR. M PAIKHOMBA	MR. AMARJIT NAOREM MR. S RUPACHANDRA, ASG

THE FOLLOWING ADVOCATE(S) HAS SUBMITTED THE LETTER OF ABSENCE:

1) MR. MD RABI KHAN 19-03-2018 To 28-03-2018

**(RK MEMCHA DEVI)
REGISTRAR**